

The Minister of State in the Ministry of Education and Scientific Research (Shri K. L. Shrimall): Rs. 30,000/-.

Multi-purpose Schools in Rajasthan

531. Shri Onkar Lal: Will the Minister of Education and Scientific Research be pleased to state how much amount will be allotted by the Central Government for starting multi-purpose Schools in Rajasthan during the Second Five Year Plan period?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): The total amount of central assistance during the period will depend on the extent to which the State Government are in a position to implement the scheme. As such no final figures can be given.

Excavations at Ratangir

532. Shri B. C. Mullik: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether there is any proposal to undertake archaeological excavations at Ratangir in the District of Cuttack, Orissa; and

(b) if so, when?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) During the next winter

असिस्टेंटों की नियुक्ति

५३३. श्री रामानन्द झाकरी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) जुलाई, १९५५ में असिस्टेंट ग्रेड की जो परीक्षा हुई थी उसके आधार पर केन्द्रीय सचिवालय में अनुसूचित जातियों के कितने व्यक्तियों की नियुक्ति की गई;

(ख) क्या वे असिस्टेंट जो एक साल की परिवीक्षा के बाद स्थायी बनाये जाने वाले थे, स्थायी कर दिये गये हैं; और

(ग) यदि नहीं, तो वे कब स्थायी बनाय जायेंगे और देरी के क्या कारण हैं ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री बतार) : (क) ६ = 1

(ख) तथा (ग). प्रारम्भिक कार्यवाही पूरी की जा रही है। यदि उनका परिवीक्षा काल संतोषजनक रूप में समाप्त हुआ तो प्राप्ता है कि उन्हें शीघ्र ही स्थायी बना दिया जायगा।

Area under Tobacco Cultivation in Parbhani District

534. Shri Pangarkar: Will the Minister of Finance be pleased to state:

(a) the area of land in the district of Parbhani in Bombay brought under tobacco cultivation during the years 1953-54 to 1956-57 year-wise; and

(b) the total amount realised from that area as excise duty on tobacco during these years separately?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). A statement is laid on the Table of Lok Sabha [See Appendix II, annexure No. 100.]

Income Tax

535. Shri Pangarkar: Will the Minister of Finance be pleased to state:

(a) the amount of income tax realised from Parbhani District (Bombay) during each of the years 1952-53 to 1955-56.

(b) the amount realised from persons falling under various income groups during this period; and

(c) the number of cases in which realisation of income tax is pending at present?

The Minister of Finance (Shri T. T. Krishnamachari): (a) The amount of incom-tax realised from Parbhani